

- (2) S.O 420 (E) dated at the 28th March, 2006, to declare Fertilizer (Control) Order, 1985 as Special Order. [Placed in Library. For (1) and (2) See No. LT. 4191/06]

Notification of the Ministry of Environment and Forests

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table, under section 26 of the Environment (Protection) Act, 1994, a copy (in English and Hindi) of the Ministry of Environment and Forests, Notification S.O. 94 (E) dated the 25th January, 2006, amending Notification S.O. 93 (E) dated the 29th January, 1998, regarding extension of tenure of the Environment Pollution (Prevention and Control) Authority for the NCR. [Placed in Library. See No. LT. 4032/06]

- I. **Notifications of the Ministry of Consumer Affairs, Food and Public Distribution**
- II. **MoU (2006-2007) between the Government of India and Central Warehousing Corporation**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH) : Sir, I lay on the Table-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

- (1) G.S.R. 692 (E)/Ess.Com/Sugarcane dated the 28th November 2005, notifying the Statutory Minimum Price (SMP) of sugarcane for 2004-2005 sugar season.
- (2) G.S.R. 745 (E)/Ess.Com/Sugarcane dated the 26th December 2005, notifying the Zone-Wise Levy Sugar Prices for 2005-2006 sugar season.
- (3) G.S.R. 171 (E)/Ess.Com/Sugarcane dated the 22nd March 2006, notifying the Statutory Minimum Price (SMP) of sugarcane for 2004-2005 sugar season.